(ख) यदि हां, तो उसके क्या कारण हैं; और

(ग) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है अथवा करने का विचार है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा साहिब पी० शिन्दे) : (क) जी नहीं। यह सही नहीं है कि सिन्दरी में बनने वाला उर्वरक बिहार में नहीं बेचा जाता। वर्ष 1972-73 की रबी के दौरान भारतीय उर्वरक निगम द्वारा सिन्दरी में 30,000 मीटरी टन एन० के० उत्पादन का अनुमान था। इसमें से लगभग 50 प्रतिशत बिहार के लिए है और शेष अन्य राज्यों में वितरित किया जाना है।

(ख) और (ग). प्रश्न ही नहीं उठता।

Execution of minor irrigation schemes in States

1873. SHRI S. P. BHATTACHARYYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the demands made by the State Governments to the Centre for the execution of the minor irrigation schemes thereof, State-wise;

(b) the amount given to the State Governments thereof State-wise; and

(c) the reaction of the State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). The demands of the State Governments for undertaking additional schemes of minor irrigation and energisation of pumpsets in the context of the present drought situation in the country were jointly appraised by the Area Officers appointed for each State in the Ministry of Agriculture, in consultation with the concerned State Officers. A statement indicating the demands assessed by these Officers and those administratively approved is laid on the Table of the House. [*Placed in Library. See* No. LT-3822/72].

(c) The States have generally expressed their satisfaction in regard to the quick sanctions accorded by the Centre to their demands.

शान्तिवन, दिल्ली में भूमि के अन्दर रखा गया कैपसूल

1874. **श्री हुकम चन्द कछवाय :**
श्री ओंकार लाल बेरवा

क्या **शिक्षा और समाज कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) 27 मई को शान्ति वन में भूमि के अन्दर रखे गये कैपसूल में किन नेताओं के चित्र और उनके उच्चारण के टेप रखे गये हैं;

(ख) क्या अन्य राष्ट्रीय नेताओं के उच्चारण के टेप इसी प्रकार के कैपसूल में रखकर भूमि के अन्दर रखने की कोई योजना सरकार के विचाराधीन है; और

(ग) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (प्रो० एस० नुरुल हसन) : (क) संपुटिक (कैपसूल) में, श्री जवाहरलाल नेहरू तथा प्रधान मंत्री के चित्र, "ट्राइस्ट विद डेस्टिनी" नामक नेहरू जी के भाषण की तांबे की प्लेट पर तीन माइक्रोग्रूव रिकार्ड, संयुक्त राष्ट्रसंघ में दिये गये उनके अभिभाषण के उद्धरण तथा नेहरू जी द्वारा लिखित "डिस्कवरी आफ इंडिया" से श्रीमती इन्दिरा गांधी द्वारा वाचन तथा उसी सामग्री के प्रकाशीय (आपटिकल) अभिलेखन की तीन रीलें हैं।

(ख) और (ग). भारत की स्वतंत्रता के 25 वर्ष पूरे होने के उपलक्ष्य में और दो टाइप कैपसूल (आवधिक संपुटिक), जिनमें से एक गांधी जी के शहीद दिवस अर्थात् 30 जनवरी, 1973 को तथा दूसरा 15 अगस्त, 1973 के अवसर पर पृथ्वी में अन्तर्भूत करने का विचार है। संपुटिकों में क्या-क्या रखा जायेगा, इसके बारे में अभी निर्णय किया जाना है।

Representation from the Leader of Tripura Legislative Assembly regarding Starvation deaths and unsatisfactory Relief measures carried by Tripura Government

1875. SHRI DASARATHA DEB: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any representation from the Leader of Tripura Legislative Assembly during the month of September, 1972 regarding the starvation deaths and the unsatisfactory relief measures carried by the Government of Tripura;

(b) if so, the nature of the complaint and the reaction of the Central Government thereto; and

(c) the steps to be taken up by Government to protect the scarcity ridden people of Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). A communication to this effect was received from the Leader of the Opposition of the State Assembly. The communication was referred to the State Government who has reported that no deaths due to starvation have taken place. It has also reported that necessary relief measures have been taken. The measures taken include starting of works both under relief and plan schemes to provide employment, sinking tubewells and constructing ring wells, covering the State with a net work of fair price shops and raising the quantum of rice rations, distribution of agricultural loans, remission suspension of land revenue and loan realisations, etc. A Central Team visited the State in August, 1972. On its recommendation, a ceiling of Rs. 88 lakhs for relief measures have been adopted. Ad-hoc assistance of Rs. 25 lakhs had been released. Under the Emergency Production Programme, administrative approval was given for Rs. 0.229 crores, of which Rs. 17 lakhs were released. Besides, Rs. 20 lakhs have been released as short-term loan for agricultural inputs.